

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) to (d). Information is being collected and will be laid on the table of the Sabha.

(e) The Indian Standards Institution has formulated the specifications of chocolates.

**Use of hydrogen peroxide causes goitre**

4689. DR. G. VIJAYA RAMA RAO :  
SHRI SODE RAMAIAH :  
SHRI CHINTA MOHAN :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether use of hydrogen peroxide causes goitre and loss of biological value of milk proteins ; and

(b) whether this matter was raised with Jha Committee and by whom and with what result ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) Use of Hydrogen peroxide does not cause goitre. As regards the loss of biological value of milk proteins by use of Hydrogen Peroxide, the National Dairy Development Board has undertaken to conduct research studies.

(b) The matter was raised before the Jha Committee but there is no mention about the name of the person who had raised the matter. The N.D.D.B. had clarified to the Committee that the Hydrogen Peroxide has not been used as a preservative by any Co-operative known to them.

**Mackkund Hydroelectric Project**

4690. SHRI M. RAGHUMA  
REDDY :  
SHRI K.S. RAO :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) what is the shares of energy of Andhra Pradesh and Orissa as per the original Agreement of Mackkund Hydroelectric Project ;

(b) whether it is a fact that Andhra Pradesh on the basis of an appeal made by Orissa agreed to increase the share of Orissa from 30 per cent to 50 at the cost of great loss to Andhra Pradesh and is supplying this additional quantum at the nominal cost of 8 paise per unit at considerable disadvantage to its own consumers ; and

(c) if so, details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) As per the original Agreement dated 14.1.1945, Andhra Pradesh and Orissa have the right to use power developed at Machkund Hydro Station in the ratio of 70 : 30 respectively.

(b) and (c). Yes, Sir. Andhra Pradesh have agreed in December, 1978 to release additional 20% energy (subject to a maximum of 20 MW) at the cost of generation (8 paise per Kwh). Andhra Pradesh State Electricity Board have indicated that according to this agreement, they have released 870 million units of energy to Orissa during April, 1979 to July, 1985.

**Share of Ravi Beas waters**

4691. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Rajasthan was assured about the supply of Ravi Beas waters ;

(b) if so, the details thereof ; and

(c) whether all efforts would be made to ensure that the water now going to Pakistan but allotted to India under the Indus water treaty would be utilised in India itself ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARA-